

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3384
ANSWERED ON:10.12.2009
MALPRACTICES BY TTES
Panda Shri Prabodh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received complaints against Train Ticket Examiners (TTEs) indulging in malpractices; and
- (b) if so, the details thereof and action taken by the Railways thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) and (b) Yes, Madam. Some cases of malpractices e.g. overcharging, demanding money for providing accommodation, carrying passengers without proper tickets etc. against Train Ticket Examiners (TTEs) have come to notice through complaints and also during Railway's internal checks. Regular preventive checks are conducted and special drives are launched to curb such activities. Defaulting staff is taken up severely.